

By E-Mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/8494/A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The Registrar  
Gauhati High Court  
Itanagar Permanent Bench  
Naharlagun

Dated Guwahati, the 27<sup>th</sup> September, 2022

Sub:- **Permission to avail LTC.**

Ref:- Letter No. HC.(IB)-VIG/01/2022 dated 22.09.2022

Sir,

With reference to the above, I am directed to request you to ask Shri Lobsang Tenzin, District & Sessions Judge, Lohit District to submit a fresh application mentioning one destination through a shortest route for LTC as per existing rules.

Thanking you.

Yours faithfully,

- sd -

**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2022/8495-96 /A, dated- 27.09.2022**

Copy to:-

1. Shri Lobsang Tenzin, District & Sessions Judge, Lohit District with reference his letter No. D&SC(Tezu)/Per-2022/2120 dated 21.09.2022.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

  
**REGISTRAR (VIGILANCE)**